

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 531 OF 2017**  
**IN**  
**DFR NO. 1854 OF 2017**

**Dated: 31<sup>st</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**TANGEDCO**

**...Appellant(s)**

**Vs.**

**Tamilnadu Electricity Regulatory Commission**

**...Respondent(s)**

**Counsel for the Appellant(s)**

**: Mr. S.Vallinayagam**

**ORDER**

**IA NO. 531 OF 2017**  
***(Appl. for condonation of delay in filing the appeal)***

Issue notice to the Respondents returnable on 11.09.2017. Dasti, in addition, is permitted.

List the application on **11.09.2017.**

**(I. J. Kapoor)**  
**Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)**  
**Chairperson**